

Name of the Corporate Debtor: SUPERMAX PERSONAL CARE PRIVATE LIMITED; Date of Commencement of CIRP: 11-01-2024; List of Creditors as on: 28-08-2024; Name of IP: Mr. Kshitiz Gupta; Process Number: 1; Last 5 digit of registration number: 12140

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	603424930	2	603424930	6.85	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	1791033816	4	1711137926	19.42	0	79895890	0	Annexure 4
5	Operational creditors (Workmen)	2214	4437886767	2130	2463754494	27.96	0	95323609	1878808664	Annexure 5
6	Operational creditors (Employees)	689	1134831360	623	542020629	6.15	0	278826914	313983817	Annexure 6
7	Operational creditors (Government Dues)	12	691184852	12	691184852	7.84	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	272	1196683248	239	824894872	9.36	0	42067086	329721290	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	18	2057575708	17	1976211948	22.42	0	0	81363760	Annexure 9
Total		3212	11912620681	3027	8812629651	100.00	0	496113499	2603877531	